

to see Aadhaar in the data base. Banking Correspondent mode has been adopted to address last mile cash out facilities.

(c) For identifying BPL, the BPL census was conducted in 1992 and 97 for 8th and 9th Plan. For 10th Five Year Plan, BPL census was conducted in 2002 using the methodology of Score based ranking of rural household for which 13 socio-economic parameters were used and households were arranged in ascending order to get the BPL list. In 2011, Socio-Economic and Caste census (SECC-2011) for identifying deprivation and automatic inclusion of households as poor in the rural development programmes aimed at alleviating poverty was conducted.

(d) Aadhaar helps in direct biometric identification of citizens and Jan Dhan bank accounts and mobile phones allowing direct transfers of funds into their accounts, making it possible to cut out all the intermediaries.

Overdraft facility under PMJDY

2459. SHRI JESUDASU SEELAM : Will the Minister of FINANCE be pleased to state:

(a) what are the criteria laid by Government to avail overdraft facility under the Pradhan Mantri Jan Dhan Yojana (PMJDY);

(b) how many account holders were eligible to avail and how many have availed the overdraft facility till 30 June, 2015 under PMJDY;

(c) what percentage of NABARD's ₹ 1000 crore guaranteed fund has been utilized for provisioning the overdraft facility;

(d) whether that fund will be sufficient to accommodate overdraft requirements for the next five years or need to add to the existing fund to provide the overdraft facility to the account holders; and

(e) if so, the details thereof and what will be the source for such funding?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) The Overdraft (OD) facility of upto ₹ 5000/- under Pradhan Mantri Jan-Dhan Yojana (PMJDY) is based on a scheme formulated by Indian Banks' Association (IBA). The scheme is applicable in Basic Savings Bank Deposit (BSBD) accounts which are satisfactorily operated for at least 6 months with the following stipulations:

(i) OD to be granted to the earning member of family, preferably woman of the house.

- (ii) There should be regular credits under Direct Benefit Transfer (DBT)/ Direct Benefit Transfer for LPG Consumers (DBTL) scheme/other verifiable sources.
- (iii) Account should be seeded with Aadhaar for avoiding duplicate benefit.
- (iv) BSBID account holder should not be maintaining any other SB account with any Bank/branch to ensure compliance with RBI directives.
- (v) Age of applicant is between 18 years to 60 years.

(b) As on 3.7.2015, 47.73 lakh accounts were eligible for overdraft and 0.70 lakh accounts have availed this facility of overdraft for aggregate amount of 1435.72 lakh.

(c) to (e) A Credit Guarantee Fund of ₹ 3000 crore has been proposed for Micro Units Development and Refinance Agency (MUDRA) which will also provide credit guarantee to the OD facility under PMJDY.

Overloading of SBI

2460. SHRI AAYANUR MANJUNATHA: Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India (SBI) is reported to have become overloaded on account of most of Government funds being released through it, if so, the reaction of Government thereto; and

(b) whether Government / Reserve Bank of India (RBI) has any proposal to release Government funds through other nationalised banks, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) In terms of sections 20 and 21 of the Reserve Bank of India Act, (RBI Act, 1934) it is the obligation and right of RBI to undertake general banking business of the Government of India. Under section 21A of the RBI Act, 1934, RBI acts as the banker to the State Governments by agreement. Section 45 of the RBI Act, 1934 enables RBI to appoint public sector banks including State Bank of India (SBI) as its agents.

SBI runs on the largest computer network connecting more than 16000 branches. It has a robust technology platform capable of handling 16000 transactions per second and provides banking facilities to more than 84000 villages through its various touch points. SBI is actively participating in implementation of various Financial Inclusion and Social Security and Small Saving Schemes, such as, Jan Dhan Yojana, Pradhan Mantri Jeevan Jyoti Beema Yojana, Pradhan Mantri, Atal Pension Yojana, Sukanya